

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 07th January, 2025

No. LJ (B) 83/93/307 – In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Dr. Frankinstar R. Shadap, Block Development Officer, Laskein C&RD Block, as the Executive Magistrate within West Jaintia Hills District for a period of 3(three) months with immediate effect.

Sd/-
(Cyril V.D. Dicngdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Dated Shillong, the 07th January, 2025

Memo No. LJ (B) 83/93/307 - B

Copy forwarded to:-

1. The Deputy Commissioner, West Jaintia Hills District, Jowai with reference to your letter No. WJHC.17/2022-24/ , Dt. 13.12.2024
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

Sanna

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department